

ITEM NO.48

COURT NO.14

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 36367/2017

KARAM SINGH & ANR.

Petitioner(s)

VERSUS

GURVINDER SINGH

Respondent(s)

(OFFICE REPORT ON DEFAULT TO BE LISTED.)

Date : 31-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBER]

For Petitioner(s) Mr. Sangram Singh Saron, Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Re-notify.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER